

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2418
ANSWERED ON:13.03.2006
SUGAR DE- LICENSING SYSTEM
Reddy Shri Karunakara G.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to de-license sugar sector to control the increase in the price of sugar;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the extent to which it is likely to benefit the industry and the consumers?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a)&(b): The sugar industry has been delicensed with effect from 31.8.1998. The entrepreneurs are now free to set up sugar mills as per techno-economic viability of their project maintaining a distance of 15 Kms from the existing sugar mills.

(c)&(d): Do not arise.